14/2 In this applications process of helpelin er Registration

Ņ	TH	E CENTRAL ADMINISTRATIVE	TRIBUNAL Jusalu
		CUTTACK BENCH, CUTTACK	J.K. Mis = Z- R. Mahafate
		O.A./T.A./R.A.No	Ri makafatiz
		G. C. Dosh Applica	nt (s)
	£ • • •	Versus Versus Respor	dent (s)
D	ate	Order with Signature	
		REGISTER	2. F.O. of 16501=

1 15.2.96

Heard Shri B.S. Tripathy, learned counsel for the petitioner.

Registrar

The Original Application is

disposed of at the admission stage with a

direction that the candidature of the

applicant shall be considered, along with

the names of Employment Exchange sponsored to the loss of EDMCK

candidates, if and when the post of EDMCK

E.M. Packer, Sambalpur, Court Post Office,

is notified. His past experience may be

taken into consideration by the respondents

to the extent permissible by rules.

This order is passed after hearing Shri B.S.Tripathy, learned counsel for the petitioner and Shri Ashok Mohanty, learned Senior Standing Counsel (Central)

Hand over copies of the orders to the counsel for both sides

MEMBER (ADMIN IS TRAT IVE)